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CA No. 48/07

22/1/07.

Hon. Mr. K. E. Kungu, J.M.
Hon. Mr. M. Jayaraman, Am.

The learned counsel for the applicant has stated at the Bar that he does not want to press this case & the same be dismissed as withdrawn. We order accordingly.

~~M~~
Am.

K. E. Kungu
J.M.

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